HIGH COURT OF UTTARAKHAND AT NAINITAL

<u>ORDER</u>

No. 02. /UHC/Institution Section/2023 Dated: 06 .01.2023

This is for information of all the concerned and Members of the High Court Bar Association that Hon'ble the Chief Justice is pleased to nominate following Hon'ble Judges of the Hon'ble High Court as Vacation Judges for Winter Vacation-2023, for the period as mentioned against their respective names, who will exercise the powers conferred under sub-rule (1) of the rule 10 of Chapter-V, Rules of Court 1952 as applicable to Uttarakhand High Court-

SI. No.	Hon'ble Vacation Judges	Period
1	Hon'ble Shri Justice Ravindra Maithani	16.01.2023 to 24.01.2023
2.	Hon'ble Shri Justice Sharad Kumar Sharma	25.01.2023 to 02.02.2023
3.	Hon'ble Shri Justice Alok Kumar Verma	03.02.2023 to 10.02.2023

2 The Hon'ble Vacation Judges will sit at 11:00 A.M. on every day except Saturdays, Sundays and other Gazetted Holidays/Holidays, as shown in the Annual Calendar-2023 of the Court, and will take up urgent matters (except the contempt matters), which may be filed in the Filing Counter of the Registry on any working day from 10:00 A.M. to 1:30 P.M. during the vacation.

3 Hon'ble Vacation Judges may hold the Court through Virtual Mode/Physical Mode. V.C. link will also be available to learned Advocates.

4 On 16.01.2023, Hon'ble Vacation Judge will sit at 12:00 Noon and the Urgent matters filed till 11:00 A.M. on that day *i.e.* 16.01.2023 will be listed before His Lordship on the same day and the urgent matters filed after 11:00 A.M., will be listed on the following day *i.e.* 17.01.2023.

5 The fresh matters filed on 12.01.2023 and 13.01.2023 will be listed for the day when the Hon'ble Court re-opens after the Winter Vacation *i.e.* on 13.02.2023.

By Orders of Hon'ble the Chief Justice

Sd/-(Registrar General)

No. ||0/UHC/Institution Section/2023Dated:06.01.2023Copy forwarded to the following for information:-

- 1. P. P. S. to Hon'ble the Chief Justice, High Court of Uttarakhand, Nainital for placing copy of this Order before His Lordship.
- 2. Joint P.P.S./Head P.S./P.S. to Hon'ble Judges, High Court of Uttarakhand, Nainital, for placing copy of this order before Their Lordships.
- 3. Advocate General, High Court of Uttarakhand, Nainital.
- 4. P. S. to Registrar General of the Hon'ble Court.
- 5. President and Secretary General, High Court Bar Association, Nainital for information to all the members of the Bar.
- 6. Government Advocate, High Court of Uttarakhand, Nainital.
- 7. Chief Standing Counsel, High Court of Uttarakhand, Nainital.
- 8. Additional Chief Standing Counsel for Government of U.P. at Nainital.
- 9. Assistant Solicitor General for Government of India at Nainital.

10.All the Registrars/Joint Registrars of the Hon'ble Court.

11. All the Deputy Registrars/Assistant Registrars/Section Officers of the Hon'ble Court.

12. C. P. O. /M. O. /P.R.O. /Protocol Officer of the Hon'ble Court.

- 13. Librarian of the Hon'ble Court.
- 14. Assistant Registrar (Computer) also with request to upload the copy of this order in the official website.
- 15. I/C Head Bench Secretary/All the Bench Secretaries of the Hon'ble Court.
- 16.Guard file.

17. Notice Board.

Registrar (Judicial)